

Annexure-3

Name of the corporate debtor: Brahmaputra TMT Bars Private Limited; Date of commencement of CIRP: 28/10/2022;

List of creditors as on: 30/03/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No	Name of cre- ditor	Details of claim received		Details of claim admitted						Amount of conti- nent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verifica- tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	17-11-2022	2,20,62,79,754.21	1,86,76,40,585.40	Term Loan, WCTL & Cash Credit	NIL (Note 1)	As per Note	No	65.75%	-	-	33,86,39,168.81	-	
2	Assam Gramin Vikash Bank	18-11-2022	29,01,68,925.36	29,01,68,925.36	Term Loan	NIL (Note 1)	As per Note	No	10.22%	-	-	-		
3	North Eastern Development Finance Corporation Ltd. (NEDFi),	05-12-2022	67,99,13,594.27	67,99,13,594.27	Term Loan	Note 3	As per Note	No	23.94%	-	-	-		
		Total	3,17,63,62,273.84	2,83,77,23,105.03					99.91%			33,86,39,168.81		

Note:

1 The properties which are mortgaged with the above banks (except one with NEDFi) as per the sanction letter was sold by the banks and securities on the date of CIRP is NIL except personal and corporate guarantee.

2 Guarantee given by the Corporate, Director and other individuals. Guarantee amount not mentioned in the sanction letter

3 Property Situated at Sikaria Complex, 2nd Floor, Athgaon (1340 sq. ft.) is collateral with NEDFi. The valuation of property has not been mentioned in the sanction letter.